

(a) the number of Hindi and English typists and stenographers recruited in various offices in Delhi Police during the last three years;

(b) whether orders issued by the Department of Official Language of Union Government were kept in view while making these appointments; and

(c) if not, the action taken or proposed to be taken against the officers violating the policy of the Government involved for this purpose?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) During the years 1996 to 1998 (upto 4.12.98), 11 English and 3 Hindi Asstt. Sub-Inspector (stenographers) were recruited in Delhi Police. Though there is no post of 'Typist' in Delhi Police, this work is discharged by Head Constable (Ministerial). During the period from 1996 to 1998 (upto 4.12.98), 203 Head Constables (Ministerial) knowing English Typing and 36 knowing Hindi Typing were recruited in Delhi Police.

(b) Yes, Sir.

(c) Does not arise.

Crimes in Mumbai

2696. DR. SUBRAMANIAN SWAMY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is increase in crimes in Mumbai region;

(b) if so, whether the Union Government have called for any report from the Government of Maharashtra; and

(c) the steps taken by the Union Government to book the foreign based mafia dons?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) to (c) Available information in regard to cognizable crimes under the Indian Penal Code in Mumbai during 1996, 1997 and 1998 (upto October) is given below:

Year	Incidents
1996	32,503
1997	32,654 (Provisional)
1998 (upto October)	24,621 (Provisional)

'Public Order' and 'Police' are State subjects under

the Constitution of India. As such, the prevention of crimes as well as the investigation and detection of crimes are primarily the responsibility of the State Governments.

The Central Government, however, extends financial assistance to the State Governments for improving their policing infrastructure. The Central Government also shares intelligence with the State Governments and sends them advisories from time to time. Seeking reports from the State Governments on matters of public importance is also a continuous process.

Public Health Guide Scheme

2697. SHRI MAHESHWAR SINGH :

SHRI SURESH CHANDEL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any Committee has been constituted by the Government to review the public health guide scheme;

(b) if so, the details thereof;

(c) whether the Committee has submitted its report;

(d) if so, the main recommendation made by the Committee;

(e) whether the Government have examined the recommendation made by the committee; and

(f) if so, the number of recommendation implemented, it is not the time by which these recommendations are going to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) The details of the composition of the committee and its terms of reference are given in this Ministry's Order No. P.17019/2/93 RHS dated 15th July, 1997 a copy of which is enclosed as statement-I.

(c) Yes.

(d) The enclosed statement-II gives the recommendations of the committee.

(e) and (f) The report is under examination of the Government. The Government will take a decision on the recommendations of the committee as soon as possible.